

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3572  
ANSWERED ON:01.12.2010  
CLEARANCE TO ROADS IN BORDER AREAS  
Jeyadural Shri S. R.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the details of projects for construction of roads in border areas received by the Government for environmental and forest clearance during the last three years till November, 2010;
- (b) the projects cleared during the last three years and the current year, year-wise;
- (c) the number of projects still pending and the reasons therefor; and
- (d) the time by which these projects are likely to be cleared?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) & (b) During the period from 01.01.2007 to 31.10.2010, the Central Government granted approvals to 1,544 proposals involving diversion of about 11,260 ha of forest land for construction of roads in border States under the Forest (Conservation) Act, 1980. The year-wise details of number of proposals approved are enclosed at annexure.
- (c) & (d) The diversion of forest land for non forest purpose is an ongoing continuous process under the provision of the Forest (Conservation) Act, 1980. There are always some proposals at different stages of processing in the Central Government. At present, there are 51 such proposals in the Central Government for construction of roads in the border States.